

02.8.99

Sh. Vijay Mehla, Counsel for the Applicant.

Sh. Ramesh Singh, Adv. Briefholder for Sh. Vineet Mathur, Counsel for the Respondents-1 & 2.

Sh. Singh, Briefholder says that Sh. Mathur, Counsel for the Respondents is out of station, and on this ground, he seeks time. At his prayer, the case is posted to 20.8.99 for hearing.

Gopal Singh
Gopal Singh
Adm. Member

A. K. MISRA
Judl. Member

20/9/99

Mr. Vijay Mehla, Counsel for the Applicant.

Mr. Vineet Mathur, Counsel for the Respondents.

The learned Counsel for the applicant submits that as per the instructions received from his client, he does not want to proceed with the case. He wants to withdraw the O.A.

The O.A. is, therefore, dismissed as having been withdrawn by the Applicant.

(Gopal Singh)
Adm. Member

(A. K. Misra)
Judl. Member

Part II and III destroyed
in my presence on 17.7.06
under the supervision of
section officer as per
order dated 16/5/06

Section Officer (Record)